



PROFILE

Born on 02.08.1965, at Kantakapalli village in Vizianagaram District in Andhra Pradesh. Completed Primary Education in different schools and High School education from St. Anthony's High School at Visakhapatnam. Studied B. Com. degree course in A.V.N. College and Law degree course from N.V.P. Law College at Visakhapatnam. Enrolled as an advocate before the composite High Court of Andhra Pradesh and Telangana on 17th November 1988 and started practice from 1989. Very actively practiced before the District Court and all other Subordinate Courts on both Civil and Criminal sides and also before Debts Recovery Tribunal at Visakhapatnam till 10th February 2014. Selected and joined as Presiding Officer, Debts Recovery Tribunal – I, Mumbai from 11th February 2014 – till 10th February 2019 for five years. Selected and joined as Member (Judicial) in National Company Law Tribunal on 4th July 2019 and worked at Guwahati till transferred to Mumbai. Working as Member (J) Mumbai bench w.e.f. 01.08.2020.

H.V. Subba Rao